

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO.2855
TO BE ANSWERED ON 15.03.2016

Bharat Stage-VI Standard

2855. PROF. SAUGATA ROY

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) the details of the steps being taken by the Government to achieve Bharat Stage-VI norms by 2021;
- (b) whether the Government has sought the co-operation of all stakeholders in this regard; and
- (c) if so, the details thereof along with the estimated reduction in emission as a result of implementation of BS-VI norms?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI PRAKASH JAVADEKAR)

- (a) Ministry of Road Transport and Highways (MoRTH) has issued draft notification No.G.S.R. 187(E) dated February 19, 2016 for the implementation of BS-VI emission norms for the various category of vehicles from April 1, 2020.
- (b) Consultation with stakeholders were undertaken before issue of draft notification including with the Ministries concerned, representatives of oil refineries and industries. As per procedure, final notification is issued after considering the comments/suggestions/views received on the draft notification. Investment requirement for migration to BS-VI by 01-04-2020 for gasoline, works out to be about ₹ 20,000 crore and for diesel it is estimated to be ₹ 60,000/- crore, as per the Auto Fuel Vision and Policy-2025.
- (c) In terms of emission benefits, by leapfrogging to BS-VI, the maximum benefit is in respect of diesel based heavy duty vehicles, wherein 88.5% reduction in Oxides of Nitrogen (NO_x) and 50% reduction in Particulate Matter (PM) is estimated. In case of diesel based passenger cars, 68% reduction in NO_x and 82% reduction in PM is estimated. In case of gasoline based passenger cars, the estimated reduction in NO_x is 25%.
